

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO.....OF

11-

Applicant(s)

Respondent(s)

Advocate for

Advocate for

Applicant(s)

Respondent(s)

Notes of the Registry

Orders of the Tribunal.

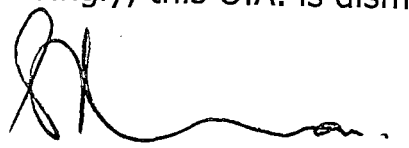
O.A. No.287/2007

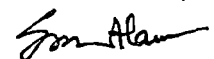
Date of Order : 18.10.2010

Mr. Gopal Bose, proxy counsel for
Mr. Harish Purohit, counsel for applicant.
Mr. M. Godara, proxy counsel for
Mr. Vinit Mathur, counsel for respondents.

Mr. Gopal Bose, learned proxy counsel for Mr. Harish Purohit, appearing on behalf of the applicant, seeks permission to withdraw this Original Application. On the other hand, the respondents' lawyer has no objection.

In view of the submission made by the learned advocate of the applicant, he is permitted to withdraw this original application with liberty to agitate the grievance, if any, before the authority concerned. Accordingly, this O.A. is dismissed as withdrawn.


[Sudhir Kumar]
Administrative Member


[Justice S.M.M. Alam]
Judicial Member


24/10

दिनांक 21/11/2017 को आदेशानुसार
परीक्षा-प्रणाली में दिनांक 11/11/2017
को भाग-II व III लट्ट किए गए।

अनुभाग अधिकारी
केन्द्रीय प्रशासनिक अधिकरण
जोधपुर न्यायपीठ, जोधपुर